

**IN THE COURT OF SH. AJAY GULATI
SPECIAL JUDGE (PC ACT), CBI-12, ROUSE AVENUE DISTRICT
COURTS, NEW DELHI.**

**RC No. 18/2020
CBI Vs Dr. Hamidullah Bhatt**

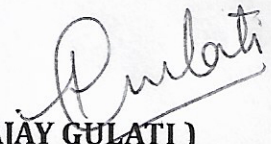
29.07.2020

Present:- Dr. Jyotsna Pandey Sharma, Id. PP for CBI.

Present proceedings have been taken up through video conference hosted by court Reader Sh. Virender Yadav.

Vide separate order announced through video conference, cognizance of the alleged offence has been taken.

Accused Dr. Hamidullah Bhatt be summoned for 14.8.2020. He is directed to put in appearance through Video Conference in case physical hearing is not resumed by the next date of hearing. Summons be sent electronically only, on the email of the accused and also on his Whatsapp number.


(AJAY GULATI)
Spl. Judge (PC Act), CBI-12
RADCC/New Delhi/29.07.2020